

ITEM NO.4

COURT NO.8

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).19653/2017

(Arising out of impugned final judgment and order dated 14-03-2016 in WP No.9030/2015, 10-02-2017 in CA No.49/2017 passed by the High Court Of Judicature At Bombay)

NANDAKUMAR BHASKARAN NAIR

Petitioner(s)

VERSUS

VISHWAS CO OPERATIVE BANK LTD

Respondent(s)

(IA No.178134/2018 - For Condonation of Delay in Filing; IA No.178135/2018 - For Condonation of Delay in Refiling; IA No.178136/2018 - For exemption from filing CC of the impugned judgment)

Date : 16-04-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter alongwith SLP (Civil) ... CC Nos.8053-8054 of
2015.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER